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F.No.A-26014/31/2016-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

....
New Delhi, the 12th May, 2016.

NOTIFICATION No. 18/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri D. Kannan, Assistant Commissioner, Hyderabad Zone from Indian Revenue Service (Customs & Central Excise) under Rule 48A of CCS (Pension) Rules, 1972 with effect from 12.05.2016.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095528

(Notification No. 18/2016 (F.No.A-26014/31/2016-Ad.IIA dated 12th May, 2016.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Chief Commissioner of Central Excise, Customs & Service Tax, Hyderabad Zone, Kendriya Utpad Shulk Bhavan, L.B. Stadium Road, Basheerbagh, Hyderabad-500004. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin-EC)/DS(Ad.II)/DS(Ad.II A& B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.